

a local incident near Sudhpura, a Kashmir village on Indian side in Tootwal sector on cease-fire line, was fired upon by Pakistani troops with light machine guns a few days ago;

(b) if so, the full details of the incident; and

(c) the steps taken or proposed to be taken by the Government of India in regard thereto?

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon):

(a) and (b). On March 25, 1959 at 11.00 hours, U.N. military observers were moving forward towards the cease-fire line and the pre-arranged rendezvous for a joint investigation of complaints in the Sudhpura village. They were displaying in full view the U.N. white flag. Suddenly L.M.G. fire came from the Pakistan side of the cease-fire line, directed in the area where they were walking. The military observers were forced to take cover.

(c) The military observers themselves lodged a complaint with the U.N. Chief Military Observer who has closed the case with an award of Violation against Pakistan.

Rare Earth Plant, Alwaye

*2066. { Shri Maniyangadan:
Shri Kuttikrishnan Nair:
Shri Nallakoya:
Shri S. M. Banerjee:
Shri Tangamani:
Shri V. P. Nayar:

Will the Prime Minister be pleased to state:

(a) whether the Rare Earth Plant at Alwaye in Kerala State has been closed down by the Management since 3rd April, 1959;

(b) if so, what are the reasons for the closure; and

(c) what steps Government have taken to reopen the factory?

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon):

(a) Yes.

(b) and (c). A statement giving the required information is laid on the Table of the House. [See Appendix VII, annexure No. 46].

Employment Bureau at Delhi University

*2067. { Shri Ram Krishan Gupta:
Shri D. C. Sharma:
Shri Pangarkar:
Shrimati Ha Palchoudhuri:

Will the Minister of Labour and Employment be pleased to refer to the reply given to Starred Question No. 386 on the 29th November, 1958 and state:

(a) whether an employment bureau at Delhi University has since been started;

(b) if so, the main functions thereof; and

(c) the nature and quantum of assistance if any which Government would give to the bureau?

The Deputy Minister of Labour (Shri Abid Ali): (a) Yes.

(b) These Bureaux will be part of the employment service and provide an agency through which employment counselling can be given to university students and make available to them all literature and information relating to careers, employment opportunities, competitive examinations etc.

(c) The estimated expenditure during 1959-60 will come to Rs. 10,500 which will be entirely borne by the Central Government.

Kashmir

*2068. Shri D. C. Sharma: Will the Prime Minister be pleased to state:

(a) whether it is a fact that Pakistan has asked its representative in the United Nations to draw the attention of the Security Council to the

situation in Kashmir "created by the death of an under-trial prisoner"; and

(b) if so, India's reaction to this move?

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon): (a) and (b). A copy of the letter from the Acting Permanent Representative of Pakistan addressed to the President of the Security Council and a copy of our reply to it, are laid on the Table of the House. [See Appendix VII, annexure No. 47].

सिक्किम के लिए रेडियो स्टेशन

*२०६६. श्री भक्त बर्षन क्या सूचना और प्रसारण मंत्री यह बताने की कृपा करेंगे कि

(क) क्या यह सच है कि भारत सरकार ने सिक्किम में एक रेडियो स्टेशन स्थापित करने का निश्चय किया है ;

(ख) यदि हा, तो उस पर होने वाले खर्च, उसकी शक्ति और उसके द्वारा प्रसारित होने वाले कार्यक्रमों का व्यौरा क्या है ; और

(ग) उक्त रेडियो स्टेशन के कब तक चालू हो जाने की प्राशा है ?

सूचना और प्रसारण मंत्री (डा० केशकर) : (क) जी, हाँ ।

(ख) तत्पश्चात् यह है कि दो ट्रांसमीटर जिन का सारा खर्च लगभग रुपये १.८४ लाख होगा, लगाये जाये । इन में से एक १ किलोवाट मीडियम वेव और दूसरा २५ किलोवाट शार्ट वेव का होगा । इन से वाइकास्ट किये जाने वाले प्रोग्रामों की तकसील अभी तैयार नहीं की गई है ।

(ग) यह तक ही बतलाया जा सकता है जब तकसील तैयार हो आयगी ।

Non-Indian News Agencies

*2070. { Shri Wodeyar:
Shri P. C. Borooah:

Will the Minister of Information and Broadcasting be pleased to state:

(a) whether it is a fact that the Government of India are reconsidering their earlier decision that non-Indian News Agencies could not directly supply news to Indian newspapers; and

(b) if so, the reasons therefor?

The Minister of Information and Broadcasting (Dr. Keskar): (a) and (b). The whole question is being re-examined with a view to ensuring satisfactory arrangements for the reception of foreign news from all available sources.

In view of the importance of the question, I am laying a statement on the Table of the House, which explains the position. [See Appendix VII, annexure No. 48].

Press Council

*2071. { Shri Ram Krishan Gupta:
Shri D. C. Sharma:

Will the Minister of Information and Broadcasting be pleased to refer to the reply given to Starred Question No. 1004 on the 16th December, 1958 and state the progress since made in the direction of setting up the Press Council?

The Minister of Information and Broadcasting (Dr. Keskar): There is no change in the position as stated on 16th December 1958

भारत-सिक्किम व्यापार करार की श्रवणिका बहाना:

२०७२. { श्री भक्त बर्षन :
श्री राम कृष्ण गुप्त :
श्री रघुनाथ सिंह :
श्रीमती इला पा

क्या बाणिज्य तथा उद्योग मंत्री १३ फरवरी, १९५९ के तारांकित प्रश्न संख्या